

**Central Administrative Tribunal
Principal Bench**

OA No. 2085/2018

New Delhi this the 24th day of May, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ms. Chitra Bidlan, aged 51 years,
D/o Late Sh. B.S. Bidlan,
Working as Principal in KVS
Posted in K.V. Gajj Bhunga,
Distt. Hoshiarpur
Permanent r/o 250503, Green
Ansal Pvt. Ltd., Kundli, Distt. Sonipat (Har) ...Applicant

(By advocate : Sh. Yogesh Sharma)

Versus

1. Kendriya Vidyalaya Sangathan,
Through the Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.
2. The Deputy Commissioner
Kendriya Vidyalaya Sangathan,
Chandigarh Region, Chandigarh ... Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Heard.

2. At the very outset, learned counsel for the applicant submitted that applicant will be satisfied if direction is given to the respondents to decide the representation dated 04.05.2018 (Annexure A/I) of the applicant within a specified period.
3. In view of the prayer made by learned counsel for the applicant, without going into the merits of the case, we direct the respondents to decide the aforesaid application of the applicant by a reasoned and speaking order within a

period of one month from the date of receipt of certified copy of this order.

3. O.A. is disposed of accordingly at the admission stage itself.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

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